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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~06.05.2019~~ 06.05.2019

PRESENT: 1.Hon'bleMember (J) Shri RatakondaMurali

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 92/BB/2018	For clarification	Sec 7 of I&B Code 2016	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan housing projects Pvt Ltd	

Rajtha .T.O. 

ADVOCATE FOR PETITIONER/s:

Phone No: 8050060006

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Counsel for Financial Creditor is present. List the case on 06.05.2019.


Member (J)

Krishna

Verified

Court Officer